

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 326
ANSWERED ON 12/08/2025**

CONSTRUCTION OF HOUSES UNDER PMAY-G

***326. Shri Manoj Tiwari:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and progress in total number of houses constructed vis-a-vis targets set, sanctioned under PMAY-G, so far, State and UT-wise;**
- (b) whether it is true that the Government has achieved saturation of eligible households identified through the SECC-2011 (Socio Economic and Caste Census) list and the Awaas+ survey, if so, the details thereof; and**
- (c) whether any targets were set or houses sanctioned under PMAY-G in the National Capital Territory of Delhi, especially in North East Delhi, if so, the details thereof, district-wise?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *326 TO BE ANSWERED ON 12.08.2025 REGARDING "CONSTRUCTION OF HOUSES UNDER PMAY-G"

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses. Under the scheme, as of 04.08.2025, the Ministry has allocated cumulative target of 4.12 crore houses to the States/Union Territories (UTs) against which the States/UTs have given sanctions to 3.84 crore beneficiaries and 2.81 crore houses are already completed. The State/UT-wise details of the cumulative houses targeted, houses sanctioned and completed, as of 04.08.2025 is given in Annexure.

(b): The Ministry has achieved saturation of eligible households identified through the existing SECC-2011 list and the Awaas+ 2018 list in all the States/UTs except for the States of Jharkhand, Tamil Nadu, West Bengal & Karnataka. Additionally, the UTs of Delhi, Chandigarh and Puducherry are not implementing PMAY-G.

The State/UT-wise details of the cumulative houses allocated through the SECC 2011 & Awaas+ 2018 list, houses sanctioned and completed, as of 04.08.2025 is given in Annexure.

The Union Cabinet has approved the extension of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) for five years, from FY 2024-25 to 2028-29, with a target to construct 2 crore additional rural houses. In accordance with the approval of the Union Cabinet, a new survey is also being conducted for identification of additional eligible households by the States/ UTs using eKYC face based authentication through the Awaas+ 2024 mobile app and with modified exclusion parameters.

(c): UT of Delhi is not implementing PMAY-G since inception of the scheme.

Annexure**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 326 TO BE ANSWERED ON 12.08.2025 REGARDING “Construction of houses under PMAY-G”**

The State/UT-wise details of cumulative targets allocated by Ministry, houses sanctioned and completed under the PMAY-G, as on 04.08.2025, are given as under:-

[unit in no]

S. No.	Name of the State/UT	Cumulative targets allocated by Ministry	Cumulative houses sanctioned by the States/UTs	Cumulative houses completed
1	Arunachal Pradesh	35,937	35,591	35,591
2	Assam	29,87,868	28,83,932	20,76,241
3	Bihar	50,12,752	49,02,291	38,39,417
4	Chhattisgarh	26,42,224	23,79,358	15,05,131
5	Goa	257	254	242
6	Gujarat	9,02,354	8,29,323	6,00,932
7	Haryana	1,06,460	74,920	41,173
8	Himachal Pradesh	1,21,502	97,536	36,998
9	Jammu and Kashmir	3,36,498	3,34,771	3,13,759
10	Jharkhand	20,12,107	19,39,801	15,72,351
11	Kerala	2,32,916	76,230	34,379
12	Madhya Pradesh	57,74,572	49,39,718	38,71,800
13	Maharashtra	43,70,829	40,99,801	13,96,413
14	Manipur	1,08,550	1,01,549	38,039
15	Meghalaya	1,88,034	1,85,763	1,49,886
16	Mizoram	29,967	29,959	25,323
17	Nagaland	48,830	48,747	36,235
18	Odisha	28,49,889	28,10,942	24,23,791
19	Punjab	1,03,674	76,688	41,641
20	Rajasthan	24,97,121	24,32,293	17,52,093
21	Sikkim	1,399	1,397	1,393
22	Tamil Nadu	9,57,825	7,43,012	6,46,823
23	Tripura	3,76,913	3,76,272	3,71,258
24	Uttar Pradesh	36,85,704	36,56,200	36,38,518
25	Uttarakhand	69,194	68,534	68,218
26	West Bengal*	45,69,423	45,69,032	34,19,526
27	Andaman and Nicobar Islands	3,424	2,593	1,302
28	Dadra and Nagar Haveli and Daman and Diu	11,364	10,935	5,064
29	Lakshadweep	45	53	45
30	Andhra Pradesh	2,47,114	2,46,930	88,950
31	Karnataka	9,44,140	5,17,925	1,58,168
32	Telangana	0	0	0
33	Ladakh	3,004	3,004	3,004
Total		4,12,31,890	3,84,75,354	2,81,93,704

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G since inception of the scheme i.e. 1.04.2016.

* Due to non-receipt of the satisfactory Action Taken Report on irregularities in implementation of the scheme in the state of West Bengal, the Ministry could not allocate targets to state during the last two years.
